

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-211/2013/5426/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abubakkar Siddique,  
District & Sessions Judge,  
Charaideo.

Dated Guwahati the <sup>12</sup> 29 June, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJCHA/966/2024, dtd. 15.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **half day casual leave on 15.06.2024 (1<sup>st</sup> half) and casual leave on 18.06.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 15.06.2024 till the morning of 19.06.2024.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-211/2013/5427/A, dated** , 29-06-24

Copy to:

✓. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
